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**BEFORE THE ADJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

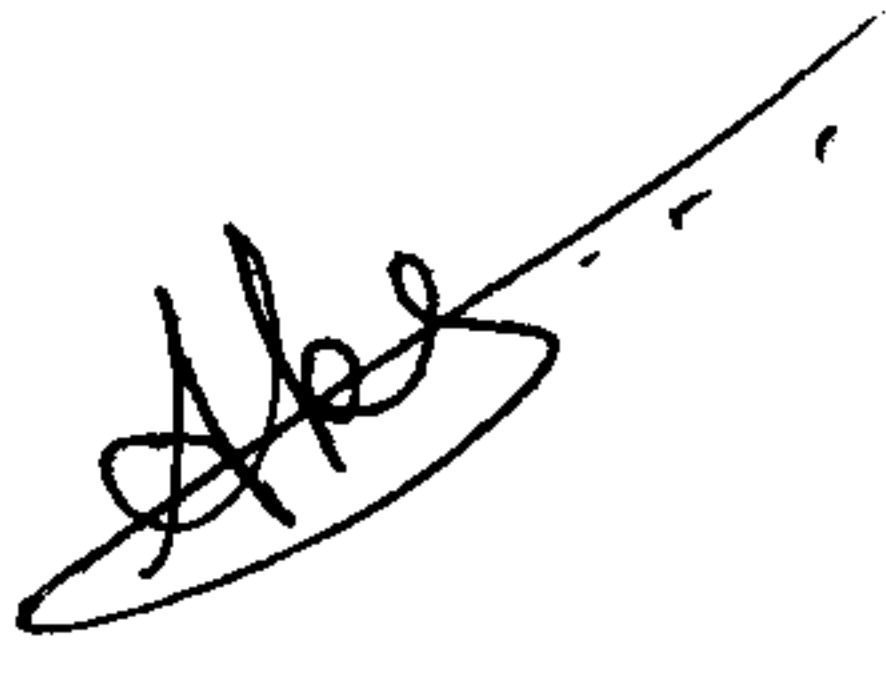
C.P. (I.B) No. 197/9/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018**

Name of the Company: J J Plastalloys Pvt Ltd.  
V/s.  
Meridian Extrusions Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Krina R. Parekh & Aakarsh K. Shah	Advocates	Operational Creditor	
2.	For & on behalf of Arjun R Sheth Advocate & solicitor			

**ORDER**

Learned Advocate Ms. Krina Parekh with Learned Advocate Mr. Aakarsh Shah i/b  
Learned Advocate Mr. Arjun Sheth present for Operational Creditor/ Petitioner.  
None present for Respondent.

Learned Lawyer appearing on behalf of petitioner prayed for some time on the  
ground that some documents are to be filed.

Heard prayer is allowed.

List the matter on 26.02.2018 for hearing before admission.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 12th day of February , 2018.